

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-111-2020

Vernekar Petroleum Transport ...Applicant.

Versus

Hindustan Petroleum Corp. Ltd. ... Respondent.

Ms. S. Keni, Advocate for the applicant.

Shri A. Bhohe, Advocate for the respondent.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -4th January 2021.

PC.

Petitioner's counsel is said to be in some personal difficulty.

2. Post the matter on 11.1.2021.

DAMA SESHADRI NAIDU, J.

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